

অসম  ৰাজপত্ৰ

The Assam Gazette

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত-কৰ্তৃত্ব দ্বাৰা প্ৰকাশিত

PUBLISHED BY AUTHORITY

নং ২১ শিলং, শুক্ৰবাৰ, ৩০ মাৰ্চ, ১৯৭৩ চন, ৯ চ'ত, ১৮৯৫ শক  
No.21 Shillong, Friday, March 30, 1973, 9th Chaitra, 1895  
(S. E.)

GOVERNMENT OF ASSAM  
ORDERS BY THE GOVERNOR  
LAW DEPARTMENT

NOTIFICATION

The 30th March 1973

No.LJI.128/73/3.—The following Acts of the Assam Legislative Assembly which received the assent of the Governor are hereby published for general information.

ASSAM ACT II OF 1973

(Received the assent of the Governor on the 29th March 1973)

THE ASSAM APPROPRIATION (No.I) ACT, 1973

[Published in the Assam Gazette, Extraordinary, dated the 30th March, 1973]

An  
Act

to provide for the withdrawal of certain further sums from and out of the Consolidated Fund of the State of Assam to the service of the year ending on the thirty-first day of March, 1973

Short title. It is hereby enacted in the Twenty-fourth Year of the Republic of India as follows:—

1. This Act may be called the Assam Appropriation (No.I) Act, 1973.

Withdrawal of Rs. 20,59,22,518 from and out of the Consolidated Fund of the State of Assam for the financial year 1972-73.

2. From and out of the Consolidated Fund of the State of Assam there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of Rupees twenty crores fifty-nine lakhs twenty-two thousand five hundred and eighteen towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1973 in respect of the services specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Assam by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1973.

## SCHEDULE

| 1)        | (2)  | (3)                   |                                  |           |
|-----------|--|-----------------------|----------------------------------|-----------|
| Grant No. | Services and purposes (Major Heads)                | Sums not exceeding    |                                  | Total     |
|           |  | Voted by the Assembly | Charged on the Consolidated Fund |           |
|           |  | Rs.                   | Rs.                              |           |
| 1         | 4—Taxes on Income other than Corporation Tax.      | ...                   | 13,265                           | 13,265    |
| 2         | 9—Land Revenue ... ..                              | 9,57,100              | ..                               | 9,57,100  |
| 3         | 10—State Excise Duties .. ..                       | 54,000                | ..                               | 54,000    |
| 4         | 11—Taxes on Vehicles ... ..                        | ...                   | 5,835                            | 5,835     |
| 5         | { 12—Sales Tax ... ..                              | ...                   | ...                              | ..        |
|           | { 13—Other Taxes and Duties ... ..                 | 3,08,500              | ...                              | 3,08,500  |
| 6         | 14—Stamps .. ..                                    | 94,000                | ...                              | 94,000    |
| 8         | 12—Parliament, State/Union Territory Legislatures— |                       |                                  |           |
|           | —Do—B.—State Legislature ... ..                    | 74,845                | 12,000                           | 86,845    |
| 9         | —Do—C.—Elections ... ..                            | 15,36,005             | 100                              | 15,36,105 |

## SCHEDULE—contd.

| (1)<br>Grant<br>No. | (2)<br>Services and purposes<br>(Major Heads)                 | (3)<br>Sums not exceeding   |   | Total       |
|---------------------|---|-----------------------------|---|-------------|
|                     |   | Voted by<br>the<br>Assembly | Charged on<br>the<br>Consolidated<br>Fund |             |
|                     |   | Rs.                         | Rs.                                       | Rs.         |
| 10                  | 19—General Administration—I.—Heads of States and Ministers.   | 4,09,550                    | 88,450                                    | 4,98,000    |
| 11                  | —Do—II.—Secretariat and attached offices                      | 18,33,500                   | 20,500                                    | 18,54,000   |
| 12                  | 19—Do.—III.—Commissioners and District Administration.        | 16,79,528                   | ...                                       | 16,79,528   |
| 13                  | —Do—IV.—Director of Land Records                              | 56,000                      | ...                                       | 56,000      |
| 14                  | —Do—V.—Local Fund, Audit Establishment and Accounts Offices.  | 91,259                      | ...                                       | 91,259      |
| 15                  | 21—Administration of Justice ... ..                           | 10,26,970                   | 4,68,905                                  | 14,95,875   |
| 16                  | 22—Jails ... ..   | 8,66,635                    | ...                                       | 8,66,635    |
| 17                  | 23—Police ... ..  | 99,69,304                   | 30,696                                    | 1,00,000    |
| 18                  | 26—Miscellaneous Departments—I—National Savings Organisation. | 40,000                      | ..  | 40,000      |
| 21                  | Do—IV.—Municipal Administration ... ..                        | ...                         | 102                                       | 102         |
| 22                  | —Do—VI.—Civil Supplies Department ...                         | 7,36,440                    | 80,100                                    | 8,16,540    |
| 23                  | 27—Scientific Department ... ..                               | 4,86,779                    | ..  | 4,86,779    |
| 24                  | 28—Education (General) ... ..                                 | 4,25,37,704                 | ...                                       | 4,25,37,704 |
| 25                  | 28—Education—II—(Technical) Education ...                     | 2,64,700                    | ...                                       | 2,64,700    |
| 26                  | 29—Medical .. ..  | 62,87,116                   | 11,561                                    | 62,98,677   |
| 27                  | 30—Public Health—I.—Public Health ...                         | 45,64,000                   | 5,083                                     | 45,69,083   |
| 28                  | —Do—II.—Public Health Engineering                             | 30,00,000                   | ...                                       | 30,00,000   |
| 29                  | 30—A.—Family Planning .. ..                                   | 50,00,000                   | ...                                       | 50,00,000   |
| 30                  | 31—Agriculture ... ..   | 1,77,21,000                 | 740                                       | 1,77,21,740 |
| 31                  | —Do—II.—Fisheries ... ..                                      | 5,48,000                    | 14,146                                    | 5,60,146    |
| 32                  | 32—Rural Development .. ..                                    | 2,72,000                    | ...                                       | 2,72,000    |
| 33                  | 33—Animal Husbandry .. ..                                     | 15,00,070                   | 5,660                                     | 15,05,730   |

SCHEDULE—contd.

| (1)<br>Grant<br>No. | (2)<br>Services and purposes<br>(Major Heads)   | (3)<br>Sums not exceeding   |  |           |
|---------------------|---|-----------------------------|--|-----------|
|                     |   | Voted by<br>the<br>Assembly | Charged on<br>the Consoli-<br>dated Fund | Total     |
|                     |   | Rs.                         | Rs.                                      | Rs.       |
| 34                  | 34—Co-operation ... ..  | 14,35,000                   | ..                                       | 14,35,000 |
| 35                  | 35—Industries —I.— Sericulture and Weaving.   | 13,02,000                   | ..                                       | 13,02,000 |
| 36                  | —Do—II.—Cottage Industries ..   | 1,55,001                    | 1,280                                    | 1,56,281  |
| 38                  | 37—I.—Community Development Projects, National Extension Service.                         | 67,20,000                   | ..                                       | 67,20,000 |
| 40                  | 38—Labour and Employment—I.— Labour.  | 2,84,000                    | ..                                       | 2,84,000  |
| 41                  | —Do—II.—Factories ... ..  | 41,000                      | ..                                       | 41,000    |
| 43                  | —Do—IV.—Employment and Train-<br>ing.   | 67,300                      | ..                                       | 67,300    |
|                     | 39—Miscellaneous, Social and Deve-<br>lopmental Organisations—                            |                             |  |           |
| 44                  | —Do—Statistics—I—Directorate of<br>Statistics.  | 7,21,444                    | 742                                      | 7,22,186  |
| 47                  | —Do—IV—Directorate of Advertising<br>and Visual Publicity.                                | 3,36,000                    | ..                                       | 3,36,000  |
| 48                  | —Do—Other Miscellaneous Orga-<br>nisations—V—Directorate of Hous-<br>ing.                 | 14,94,700                   | ..                                       | 14,94,700 |
| 49                  | —Do—Other Miscellaneous—VI—Direc-<br>torate of Social Welfare.                            | 12,88,000                   | ..                                       | 12,88,000 |
| 50                  | —Do—Other Miscellaneous Organisa-<br>tions—VII—Soldiers', Sailors' and<br>Airmen's Board. | 9,150                       | ..                                       | 9,150     |

SCHEDULE—*contd.*

| (1)<br>Grant<br>No. | (2)<br>Services and purposes<br>(Major Heads)  | (3)<br>Sums not exceeding   |  |           |
|---------------------|--|-----------------------------|--|-----------|
|                     |  | Voted by<br>the<br>Assembly | Charged on<br>the Consoli-<br>dated Fund | Total     |
|                     |  | Rs.                         | Rs.                                      | Rs.       |
| 54                  | 39.—Other Miscellaneous Organisation—<br>XI—Pooled Transport.  | 2,59,000                    | ...                                      | 2,50,000  |
| 55                  | —Do—XII—Dairy Development ...  | 11,80,000                   | ...                                      | 11,80,000 |
| 56                  | 44—Irrigation, N. E. D. Works and 100—<br>Capital Outlay on I. N. E. D., etc.  | 1,000                       | 2,760                                    | 3,760     |
| 57                  | 44—Irrigation, N. E. D. Works.—D—Expen-<br>diture on Brahmaputra Flood Control<br>Schemes and 100—Capital Outlay on<br>I.N.E.D. Works—D—Expenditure on<br>Brahmaputra Flood Control Schemes. | 1,00,100                    | 1,15,000                                 | 2,15,100  |
| 58                  | 50—Public Works, etc. (Excluding Establish-<br>ment and Tools and Plant).  | ...                         | 2,27,846                                 | 2,27,846  |
| 59                  | —Do—Establishment, Tools and Plant ...   | 34,00,000                   | 17,500                                   | 34,17,500 |
| 60                  | 53—Ports and Pilotage ...  | 7,02,745                    | ...                                      | 7,02,745  |
| 61                  | 64—Famine Relief ...   | 96,11,488                   | ...                                      | 96,11,488 |
| 64                  | 70—Forests ...   | 70,29,702                   | ..                                       | 70,29,702 |
| 65                  | —Do—Forest—II—Soil Conservation ...  | 5,99,000                    | —  | 5,99,000  |

SCHEDULE—*contd.*

| (1)<br>Grant<br>No   | (2)<br>Services and purposes<br>(Major Heads)                                     | (3)<br>Sums not exceeding   |   |             |
|--|---|-----------------------------|---|-------------|
|  |   | Voted by<br>the<br>Assembly | Charged on<br>the Conso-<br>lidated<br>Fund | Total       |
|  |   | Rs.                         | Rs.   | Rs.         |
| 66   | 71—Miscellaneous (I—Expenditure on account of State Prisoners and Detenus, etc.). | 1,03,000                    | ...   | 1,03,000    |
| 67   | —Do—II—Donations for charitable purposes, etc.                                    | 11,69,431                   | ...   | 11,69,431   |
| 68   | —Do—III—Grants-in-aid, Contributions, etc.  | 3,51,659                    | ...   | 3,51,659    |
| 69   | —Do—IV—Expenditure on Issue of Free Ration and Rice Concession.                   | 25,00,000                   | ...   | 25,00,000   |
| 70   | —Do—V—Expenditure on Displaced Persons  | 11,13,000                   | ...   | 11,13,000   |
| 71   | —Do—VI—Advanced Technical Training and Scholar ships.                             | 9,100                       | ..  | 9,100       |
| 73   | —Do—VIII—Miscellaneous and Unforeseen Charges.                                    | 9,20,000                    | ..  | 9,20,000    |
| 74   | —Do—IX—Civil Defence ... ..   | 6,25,000                    | ..  | 6,25,000    |
| 75   | —Do—X—Directorate of State Lotteries ..   | 15,000                      | ..  | 15,000      |
| 76   | 76—Other Miscellaneous Compensations and Assignments.                             | 3,75,000                    | 1,12,226                                    | 4,87,226    |
| 96.—Capital Outlay on Industrial and Economic Development— |   |                             |   |             |
| 81   | Do—I—Investment in other Commercial and Industrial Undertakings.                  | 1,44,65,773                 | ...   | 1,44,65,773 |

SCHEDULE--contd.

| (1)<br>Grant<br>No.                               | (2)<br>Services and purposes<br>(Major Heads)                    | (3)<br>Sums not exceeding |   |              |
|---|--|---------------------------|---|--------------|
|   |  | Voted by the<br>Assembly  | Charged on<br>the Conso-<br>lidated<br>Fund | Total        |
|   |  | Rs.                       | Rs.   | Rs.          |
| 82  | 96.—II.—Investment in Co-operative Societies.                    | 2,76,500                  | ...   | 2,76,500     |
| 83  | Do—III.—Other Miscellaneous Undertakings                         | 16,66,667                 | ...   | 16,66,667    |
| 84  | 103.—Capital Outlay on Public Works outside the Revenue Account. | 1,44,796                  | 2,72,413                                    | 4,17,209     |
| 85  | 107.—A.—Expenditure on State Capital for Assam.                  | 1,00,00,000               | ..  | 1,00,00,000  |
| 88  | 124.—Capital Outlay on State Schemes of Government Trading.      | 5,00,000                  | 967   | 5,00,967     |
| Loans and Advances by State Government—           |  |                           |   |              |
| 90  | I—Loans to Municipal Corporation and Municipalities.             | 2,25,000                  | ...   | 2,25,000     |
| 91  | II—Agricultural Loans ... ..                                     | 28,96,250                 | ...   | 28,96,250    |
| 94  | V—Loans to Co-operative Societies ...                            | 3,10,600                  | ...   | 3,10,000     |
| 95  | VI—Industrial Loan ... ..  | 36,40,330                 | ...   | 36,40,330    |
| 97  | VIII—Educational Loans ... ..                                    | 6,64,500                  | ...   | 6,64,500     |
| 98  | IX—Tea Garden Land Utilisation Loans, etc.                       | 2,00,00,000               | ...   | 2,00,00,000  |
| 99  | X—Housing Loans ... ..   | 28,03,000                 | ...   | 28,03,000    |
| 102   | XIII—Advances to Government Servants, etc.                       | 10,00,000                 | ...   | 10,00,000    |
| TOTAL—EXPENDITURE FROM THE CONSOLIDATED FUND. ... |  | 20,44,14,641              | 15,07,877                                   | 20,59,22,518 |